

State Governments under the Emergency Expansion Scheme to increase the admission capacity of both Government and private medical colleges, provided the institutions qualified for such assistance.

(b) The State Governments are required to furnish proposals for augmenting the admission capacity of their Medical Colleges after consulting the University or universities concerned and the Medical Council of India, so as to ensure that the expansion in admissions does not result in lowering the standard of education.

(c) The scheme was started in 1963-64 and is being continued during the Fourth Plan period.

(d) Central assistance under the Scheme is channelised through State Governments after all requests are examined and a decision taken in the background of available funds. Difficulties arise only if seats are increased by an institution without prior sanction.

#### Circulation of Fake Currency

440. Shri Sidheshwar Prasad:  
Shri Shaahi Kanjan:  
Shri Sita Ram Kesri:

Will the Minister of Finance be pleased to state:

(a) whether the attention of Government has been drawn to the circulation of fake currency, both Indian and American, in the market;

(b) if so, whether Government have assessed the percentage of such currency in circulation; and

(c) the effective measures which Government are taking to check the same?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Deas): (a) to (c). Reports are received occasionally about the circulation of forged Indian currency. Offences relating to circulation of

counterfeit currency and Bank notes, being offences under the Indian Penal Code are to be dealt with by the Police, which is a State subject. State Police authorities are conducting the investigation and prosecution of offences relating to counterfeiting. The Central Bureau of Investigation, under the Ministry of Home Affairs also keeps the problem of counterfeiting of Indian currency under continuous study by keeping records of different techniques adopted and by reviewing periodically appearance of counterfeit Indian currency.

#### Control of Over-Population in the Country

450. Shri Mohsin: Will the Minister of Health and Family Planning be pleased to state:

(a) the new methods other than loop and vasectomy by which Government propose to control the over-population in the country; and

(b) whether it is a fact that loop system and vasectomy have failed to achieve the desired results?

The Deputy Minister in the Ministry of Health and Family Planning (Shri B. S. Murthy): (a) Besides I.U.C.D. and Sterilization (both for males and females), the extensive use of conventional contraceptives is being advocated and propagated and free highly subsidised supplies of these are being extended. To control the population, the Government are also considering the question of raising the minimum age of marriage for boys and girls. The liberalisation of the law of abortion, being contemplated at present, would also be helpful from the point of view of population control. The limited use of oral contraceptives as an experimental measure is under consideration in consultation with the Indian Council of Medical Research.

(b) No.